

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 231
86/2006

IN THE MATTER OF:

Sh. Mahinder Kumar Seth

... Applicant/Petitioner

Versus

M/s. M/s. Seth Hotels Pvt. Ltd.

... Respondent

Under Section: 397/398

Order delivered on 16.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Arun Saxena and Adv. Nalini

For the Respondent : Adv. Chitvan Singhal for R-1

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.07.2024.

Sd/-
(Court Officer)